

IN THE COURT OF SHRI PULASTYA PRAMACHALA,
SPECIAL JUDGE CBI - 13, (PC ACT)
ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

CBI/29/2020

RC- DAI/29(A)/2015/ACB/CBI/NEW DELHI

CBI v. S.K. Dixit

02/07/2020 (At 10.00 a.m.)

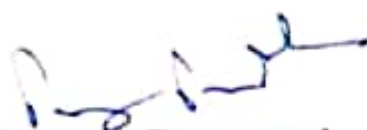
Presence : None.

In view of order no. 16/DHC/2020/Delhi, dated 13.06.2020 of Hon'ble High Court of Delhi and order no. E-4121-4205/DJ/RADC/2020/Delhi dated 15.06.2020 of Id. District & Sessions Judge cum Spl. Judge/CBI/PC-Act/RADC/New Delhi, and order no 22/DHC/2020 DT. 29-06-2020 of Honble High Court of Delhi and order no.E-5577-5661/GAZ/RADC/DELHI DT. 29-06-2020 of Ld. Distt. & Sessions Judge cum Special Judge (P.C Act), RADC, Delhi, as well as stage of this case, separate court notices dated 30.06.2020 were directed to be issued to the IO as wells as to Sh. Neelmani, Id. PP for CBI, thereby seeking their consent for hearing of this case (in case, they were prepared with all relevant materials/copy of case file) through video conferencing. However, in response to the aforesaid court notice, HIO/SI Mukesh Kumar Pandey, vide his reply dated 01.07.2020, has submitted that report



containing investigation alongwith FIR, statement of witnesses and other documents/material of this case, could not be sent to the competent sanctioning authority due to nationwide lock down, owing to spread of Corona Virus, in order to accord sanction for prosecution of Sh. Sudhir Kumar Dixit, as contemplated u/s 19 of the P.C. Act/197 Cr.P.C. Vide his aforesaid reply sent through e-mail, he has sought further time to obtain sanction for prosecution against Sh. Sudhir Kumar Dixit. He has for aforesaid reasons shown unwillingness to participate in the video proceedings. In such circumstances, case is adjourned. Put up on 31.07.2020 for further report.

This order has been passed at my residential office and scanned copy of signed order is being transmitted to Ahlmad digitally for compliance and for uploading on the website. A copy of this order be sent through e-mail to HIO/CBI for compliance.



(Pulastya Pramachala)
Special Judge (CBI-13), PC Act,
RADC, New Delhi/02.07.2020